

# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

#### O.A.NO.1951/2001

## Friday, this the 3rd day of August, 2001

## Hon'ble Shri S.A.T. Rizvi, Member (A)

- 1. CPWD Karamchari Union through its Secretary (Sh. Des Raj)
  Plot No.01, Aram Bagh
  Near Udasin Mandir, Paharganj
  New Delhi-55.
- 2. Ashok Kumar S/O Sh. Prem Chand
- 3. Harish Chand S/O Sh. Shivraj Singh
- 4. Uttam Paswan S/O Sh. Jungoor Paswan
- 5. Phool Singh S/O Sh. Preet Ram
- 6. Rish Pal S/O Sh. Kiran Chand
- 7. Anil Kumar S/O Sh. Jai Prakash
- 8. Ved Prakash S/O Sh. Fateh Chand
- 9. Tuk Lal S/O Sh. Budhi Bahadur

All resident of Plot No.01, Aram Bagh Near Udasin Mandir, Paharganj New Delhi-55.

...Applicants

(By Advocate: Shri Neeraj Shekhar)

#### Versus

- Union of India Ministry of Urban Development, through its Secretary, New Delhi.
- Director General of Works,
   CPWD
   Nirman Bhawan, New Delhi.
- 3. Supdt. Engineer Co-ordination Circle CPWD IP Bhawan, New Delhi.

...Respondents

# ORDER (ORAL)

On application made on behalf of Shri Neeraj Shekhar, learned counsel for the applicants, the OA is allowed to be withdrawn with liberty.

SK Telly

(S.A.T. Rizvi) Member (A)

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